

01 934/92
'A'

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Serial
No. of
Order

Date of
Order

Order with Signature

12 24.11.93

Call on 7/12/93 for hearing.

vice-chairman

13 7-12-93

call on 22-12-93 for hearing ^{to}/_{member}

vice chairman

^{to}/_{members}

14 22-12-93

call on 7-2-94 for hearing.

^{to}/_{members}

15 7.2.94

Call on 9.2.94 for ~~to~~ hearing. This case be treated as per heard.

vice chairman

16 24.6.94

Findings is pronounced in open Court with several sheets attached to the record in 01 934/92. The his application stands allowed. no costs.

vice chairman
^{to}/_{members}